

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3046
TO BE ANSWERED ON 11.03.2026

VACANCIES IN MINISTRY OF MINORITY AFFAIRS

3046. MR. PATHAN YUSUF:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the number of sanctioned posts in position and the number of vacancies including reserved posts across categories in the Ministry of Minority Affairs;
- (b) the details of the number of vacancies in the Ministry and institutes under it including the reserved posts since 2014, year and category-wise; and
- (c) the details of the number of contractual employees hired since 2014, year and category-wise?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) & (b): This Ministry is manned by officials/ officers belonging to All India, Other Organised and General Civil Services etc. This Ministry implements posting, transfer & promotion orders of the cadre controlling authorities of these services. In Ministry of Minority Affairs, 98 posts are filled up, against sanctioned strength of 127. Regarding vacancies and hiring of employees since 2014, it is informed that occurrence and filling up of vacancies is a continuous process. By the time, vacancies reported by the Department to the cadre controlling authorities, are filled up, in compliance with the reservation norms/guidelines, some new vacancies arise due to retirement, resignation, death, promotion etc. of an employee.

(c): Contractual engagements are resorted to as a stopgap arrangement for fixed tenure, in accordance with Govt. of India rules and regulations due to exigencies of work, economy of operations and unavoidable circumstances, till filling up of vacancies by various recruiting agencies of Central Government including Union Public Service Commission (UPSC) and Staff Selection Commission (SSC) etc or till the requirement exist.
